High Court of Jammu & Kashmir and Ladakh at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 21010/2025 /RG/LP Dated: 01/07/2025

It is hereby notified that Shri Jang Bhadur S/O Shri Chaino Ram R/O Chak Manga Rakwal, Ward No.11 Samba, bearing Certificate of Enrolment No. 198/91 dated 17.09.1991 who had voluntarily surrendered his practice as an Advocate, is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

Main Wing, Srinagar

No: 35204-13 Copy to the: -

1. Registrar Judicial, High Court Wing Jammu.

2. Principal District & Sessions Judge, Samba.

3. Secretary, Bar Council of India, New Delhi

- 4. CPC e-Courts High Court of J&K and Ladakh, Srinagar for getting the same uploaded on the official website of the High Court.
- 5. President, J&K High Court Bar Association, Jammu.
- 6. President District Bar Association, Samba.
- 7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
- 8. Incharge Chief Librarian, High Court Wing Jammu/ Srinagar for information and also keeping record of the same.
- 9. Shri Jang Bhadur S/O Shri Chaino Ram R/O Chak Manga Rakwal, Ward No.11 Sambafor information.

High Court of Jammu & Kashmir and Ladakh at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 2100 of 2025 /RG/LP Dated: 01/07/2025

It is hereby notified that Shri Mohinder Lal S/O Shri Balak Ram R/O Kangri Tehsil Beripattan(Sunderbani) District Rajouri, bearing Certificate of Enrolment No.891/89 dated 22.12.1989 who had voluntarily surrendered his practice as an Advocate, is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

Assistant Registrar (L.P.) Main Wing, Srinagar

Dated: 01 07 2023

No: 35194-203 RG/LP

y to the:
1. Registrar Judicial, High Court Wing Jammu.

- 2. Principal District & Sessions Judge, Rajouri.
- 3. Secretary, Bar Council of India, New Delhi
- 4. CPC e-Courts High Court of J&K and Ladakh, Srinagar for getting the same uploaded on the official website of the High Court.
- 5. President, J&K High Court Bar Association, Jammu.
- 6. President District Bar Association, Rajouri
- 7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
- 8. Incharge Chief Librarian, High Court Wing Jammu/ Srinagar for information and also keeping record of the same.
- 9. Shri Mohinder Lal S/O Shri Balak Ram R/O Kangri Tehsil Beripattan(Sunderbani) District Rajouri.for information.

Assistant Registrar (L.P.)

High Court of Jammu & Kashmir and Ladakh at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 3102 of 2025 /RG/LP Dated: 01 07 2025

It is hereby notified that Shri Muneer Ahmad Malik S/O Shri Gulam Hassain Malik R/O Baghi Mehtab, Tehsil Chadoora, District Budgam, bearing Certificate of Enrolment No. Roll No.815 dated 13.06.1989 who had voluntarily surrendered his practice as an Advocate, is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

No: 35214-23 RG/LP

Copy to the: -

- 1. Registrar Judicial, High Court Wing Srinagar.
- 2. Principal District & Sessions Judge, Srinagar.
- 3. Secretary, Bar Council of India, New Delhi
- 4. CPC e-Courts High Court of J&K and Ladakh, Srinagar for getting the same uploaded on the official website of the High Court.
- 5. President, J&K High Court Bar Association, Srinagar.
- 6. President District Bar Association, Budgam.
- 7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
- 8. Incharge Chief Librarian, High Court Wing Jammu/ Srinagar for information and also keeping record of the same.
- 9. Shri Muneer Ahmad Malik S/O Shri Gulam Hassain Malik R/O Baghi Mehtab, Tehsil Chadoora, District Budgam.for information.